

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00121/2017  
IN  
OA. NO. 170/01286/2015

DATED THIS THE 10TH DAY OF JANUARY, 2018

HON'BLE DR K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

S.Mallikarjuna,  
Aged about 39 years,  
S/o Shivanna,  
Ex- part time Casual Labourer,  
Challakere P.O.,  
Chitradurga District,  
Residing at Durgawara P.O 577522,  
Challakere Taluk. ....Petitioner

(By Advocate Shri P.Kamalesan)

vs.

1.Sri Rajendrakumar,  
Postmaster General,  
S.K.Region,  
Bangalore – 560 001.

2.Sri Basanna Katti,  
Superintendent of Post Offices,  
Chitradurga Postal Division,  
Chitradurga 577 501.

3.Sri Charles Lobo,  
Chief Post Master General,  
Karnataka Circle,  
Bangalore 560 001

4. Sri A.N. Nanda,  
Secretary,  
Dept. of Posts,  
Dak Bhavan,  
New Delhi – 110001. .... Respondents

(By Shri M.Rajakumar, ... Sr.CGC)

ORDER (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Shri M. Rajakumar, learned counsel appears for the respondents and submits that the order dated 10.03.2016 in OA.No.1286/2015 has been complied with.

2. Therefore, the Contempt Petition is dismissed. Notice discharged. No order as to costs.

(P.K. PRADHAN)  
MEMBER(A)

(DR. K.B.SURESH)  
MEMBER(J)

vmr.

Annexures referred to by the Petitioner in CP. No.121/2017

Annexure-C1: Copy of the Hon'ble CAT order dated 10.03.2016 in O.A. No.170/01286/2015.

Annexure-C2: Copy of the Hon'ble CAT order dated 20.06.2016 in M.A. No.170/270/2016 in OA.No.1286/2015.

Annexure-C3: Copy of the Hon'ble High Court of Karnataka order dated 23.1.2017 in W.P. No.60075/2016 (S-CAT).

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